

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 497 of 1994

Wednesday this the 30th day of March, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

Hon'ble Mr. P.V. Venkatakrishnan, Administrative Member

Chacko Varkey,
Driver Grade I,
B.V.Yard, Naval Base
Cochin.

....Applicant/Petitioner

(By Advocate Mr. K. Ahil Kumar)

Vs.

1. The Flag Officer,
Commanding-in-Chief, Head
quarters, Southern Naval Command,
Kochi-4.

2. Base Victualling Officer,
B.V.Yard, Naval Base
Kochi-4.

... Respondents

(By Advocate Mr. Mathew J Nedumpara, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

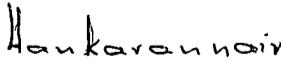
Applicant complains of denial of Overtime Allowance to him. He may make a proper representation setting out the details of his case and the details of cases comparable where such allowances have been paid according to him. If he files a representation within three weeks of today, a reasoned order will be passed thereon by the competent authority within six weeks of the date of receipt of the representation.

2. With the aforesaid directions, application is disposed of. No costs.

Dated 30th March, 1994.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN